

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.234  
CP/19(AHM)2022

**Proceedings under Section 73(4) & 76(2) of Co. Act, 2013**

**IN THE MATTER OF:**

Muljibhai Karamshibhai Patel & Anr  
V/s  
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

**Order delivered on 02/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Chetan B Patel, PCS  
For the Respondent : Mr. Ravi Pahwa, Adv.

**ORDER**

In compliance of last order dated 29.02.2024 applicant has filed its synopsis on 01.05.2024 vide inward diary no. 3748 which is taken on record. However, the counsel for the Respondent seeks one more opportunity to file the same in terms of order dated. 29.02.2024 which is allowed.

Be filed within one weeks with advance copy to the opposite counsel.

Re-list on-13.06.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**